

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 432/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Sinmag Bakery Machine India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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PRAHIZ WAZALWAR	ADV.	
NAVNEET WAZALWAR	FOR	
ABHAY WADHWA	APPLICANT	

AIS Wadhwa

**ORDER**

**T.C.P. 432/66/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. The Minutes are placed on record. Returnable on 18.01.2018.
3. The compliances to be made as per the Minutes.
4. Application is admitted. Adjourned to **18.01.2018.**

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**10.10.2017.**

aah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**